

(J.H.C. Sch. 1-7)

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From:

Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XXII(5)/2/2015-16-17/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

**The Registrar General,
Punjab & Haryana High Court,
Capitol Complex, Sector 1,
Chandigarh - 160001.**

Sub.:- Regarding nomination for attending two days "Conference" scheduled to be held on 13th - 14th May, 2017 (Inaugural session in the evening of Friday, 12th May, 2017) at Chandigarh Judicial Academy, Chandigarh.

Ref.:- This Court's letter no. 1934/Apptt. dated 04.05.2017.

Sir,

In partial modification to this Court's referred letter on the subject noted above, I am directed to inform you that the Court has been pleased to nominate Sri **L.K. Giri, Advocate, Mediator, Ranchi** in place of Sri Madhusudan Ganguly, Mediator, Ranchi for attending the Conference for development of Commercial and Civil Dispute Resolution Tools at the domestic, regional and international level organized by International Mediation Institute, Hague, in association with Mediation Cell of Punjab and Haryana High Court and Chandigarh Judicial Academy over the theme "**Shaping the future of Dispute Resolution and improving access to Justice**" scheduled to be held on **13th and 14th may, 2017** (Inaugural session in the evening of Friday, 12th May, 2017) at Chandigarh Judicial Academy, Sector-43, Chandigarh.

This is for your information and needful

Yours faithfully,
Sd/- A.K. Choudhary
Registrar General

Memo No. 1981/Apptt.

Dated Ranchi the 06.05.17

Copy forwarded to Sr. P.A.-cum-P.P.S. I/C to Hon'ble the Chief Justice / Sr. Secretary to Hon'ble Mr. Justice D.N. Patel with a request to place the letter before His Lordship for kind perusal & information / the Member Secretary, JHALSA, Ranchi with reference to his letter dated 05.05.2017 and with a request to inform Sri Madhusudan Ganguly w.r.t. his exemption from attending the Conference as also to direct Sri L.K. Giri, Advocate, Mediator, Ranchi to attend the said Conference / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

Encl.:- As above (01 Sheet).

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06.05.2017
Registrar General